

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:88
ANSWERED ON:12.08.2013
ONE RANK ONE PENSION SCHEME
Mcleod Smt. Ingrid;Semmalai Shri S.

Will the Minister of DEFENCE be pleased to state:

- (a) the details of One Rank One Pension (OROP) scheme notified by the Government;
- (b) whether the Ex-servicemen are reportedly not satisfied with the OROP scheme;
- (c) if so, the details thereof including the issues raised by them in this regard; and
- (d) the steps taken / being taken by the Government to address the issues raised by them?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.88 FOR ANSWER ON 12.08.2013

- (a) No scheme of OROP has been notified by the Government so far.
- (b) & (c) In view of reply to part (a), question does not arise.

(d) Keeping in mind the spirit of the demand, a Committee was set up under the chairmanship of Cabinet Secretary in 2009. Recommendations made by it were implemented by the Government at an outgo of Rs. 2200 crore per annum benefitting 12 lakh pensioners. Recently Government constituted another Committee headed by Cabinet Secretary in July, 2012 to look into Pay and Pension related issues of Armed Forces personnel & Ex-servicemen. Recommendations made by it including the one relating to bridging the gap in pension of armed forces pensioners have been implemented at an annual cost of nearly Rs.1700 crores and has benefited around 12 lakh pensioners. All the orders in implementation of the recommendations are issued. Pension reform is a continuous process.